

ITEM NO.26 Court 15 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30779/2014

(Arising out of impugned final judgment and order dated 10-09-2014 in MISB No. 7790/2011 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH DEPARTMENT OF URBAN DEVELOPMENT
SECRETARY & ORS. Respondent(s)

(IA No. 53224/2018 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 30452/2014 (XI)

Date : 04-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Shantanu Krishna, AOR

Mr. Ajay Kumar Srivastava, AOR

Mr. Ashutosh Dubey, Adv.

Mr. Shashank Shekhar Srivastava, Adv.

For Respondent(s)

Mr. Vinay Garg, AOR

Mr. Kamlendra Mishra, AOR

Mr. Mukesh Verma, Adv

Mr. Yash Pal Dhingra, AOR

Dr. Sumant Bharadwaj. Adv.

Mr. Vedant Bharadwaj, Adv.

Ms. Mridula Ray Bharadwaj , AOR

Mr. Rakesh Kailash Sharma, Adv.

Ms. Shravya Pathak, Adv.

Ms. Archna Singh, Adv.
Mr. Vipul Rana, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

Mr. Vikrant Singh Bais, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(BABITA PANDEY)
COURT MASTER

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER